

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No. 313/UHC/Admin.A/2023

Dated: August 29th, 2023

In exercise of the powers conferred by Article 225 of the constitution of India and all the other powers enabling it in this behalf, The High Court of Uttarakhand, Nainital, hereby makes the following Rules further to amend "The High Court of Uttarakhand Rules, 2020", namely-

**The High Court of Uttarakhand
(Third Amendment) Rules, 2023**

1. **Short title and Commencement** (1) These rules may be called "The High Court of Uttarakhand (Third Amendment) Rules, 2023".
(2) These amendments shall come into force with immediate effect.
2. **Amendment in Format No. 3** Title of the cases will be mentioned as-
"A.....
versus
.....B"
2. **Amendment in Format No. 4** In all kind of Applications, title of the cases will be mentioned as-
"A.....
versus
.....B"

By Order of the Court,

**Sd/-
(Anuj Kumar Sangal)
Registrar General**

No. 4839/UHC/Admin. A /2023

Dated: August 29th, 2023.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with request to place the Notification for kind perusal of His Lordship.
2. P.S./P.A. to Hon'ble Judges with request to place the Notification for kind perusal of Hon'ble Judges.
3. Advocate General, Government of Uttarakhand, Nainital.
4. President/Secretary, High Court Bar Association, Nainital.
5. Chief Standing Counsel, Government of Uttarakhand, Nainital.
6. O/o Assistant Solicitor General, Government of India, Nainital.
7. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
8. Principal Secretary, Law cum-L.R., Government of Uttarakhand, Dehradun.
9. All the Registrars of the Court.
10. Officer on Special Duty (O.S.D.)/C.P.C. of the Court.
11. Joint Registrar/ Deputy Registrars of the Court.
12. All the Assistant Registrars/ Section Officers of the Court.
13. Librarian of the Court with the request that the above amendment be incorporated in all the relevant books immediately.
14. Director, Printing & Stationery, Government Press, Roorkee, District Hardwar, for publication of the said Notification in the next Gazette of the Uttarakhand.
15. Deputy Registrar (I.T.) of the Court with the request to upload the same on the official website of High Court of Uttarakhand, Nainital.
16. Guard file.

By order,

Joint Registrar-II